

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 2)

Date : 27th March, 2017
Time : 10.30 A.M.

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASE OF COURT NO. 2			
DELIVERY OF JUDGMENT			
1.	Original Application No. 42/2016 (M.A. No. 935/2016)	Rajeev Rai Vs. Union of India & Ors.	Mr. Keshav Mohan & Mr. Rishi K. Awasthi, Advs. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. Dharendra K. Yadav, Adv. for R-2, 3 & 6 Mr. Syed Hussain Adil Taqvi, Adv. Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-4 Mr. Rakesh Kr. Khanna, Sr. Adv. with Mr. Vinod Kumar, Adv. for R-5 Mr. Vishwendra Verma, Adv.

Date : 27th March, 2017
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
2.	Original Application No. 239/2015	Suo Motu Uttarakhand Human Rights Commission Vs. Chief Secretary, Govt. of Uttarakhand & Ors.	Mr. Rahul Verma, AAG for R-1 Mrs. D. Bharathi Reddy, Adv. Mr. Mukesh Verma, Adv. for R-2 Mr. B. V. Niren, Adv. for MoWR Dr. Abhishek Atrey & Mr. Divya Prakash Pande, Adv. for MoEF Mr. I. K. Kapila, Adv. for UP Jal Nigam Ms. Divya Prakash Pandey, Adv. for MoEF
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 12/2017 (M.A. No. 16/2017)	Krishankant Singh Hoon & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishna Kant Singh, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for R-2 to 5 Mr. Pradeep Misra, Adv. for R-9 Dr. Abhishek Atrey, Adv. for MoEF

4.	Original Application No. 14/2017	Suresh Kumar Vs. Union of India & Ors.	Mr. Abhinav Agrawal, Adv. for Applicant Mr. Krishna Kant Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Dr. Abhishek Atrey, Adv. for MoEF Mr. Rajkumar, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-9 Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Adv.
5.	Original Application No. 491/2016 (M.A. No. 305/2017 & M.A. No. 306/2017)	Jai Shakumabri Stone Crusher Vs. Central Pollution Control Board & Anr.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Rajkumar, Adv. for R-1 Mr. Pradeep Mishra, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Ms.D. Bharathi Reddy, Adv. for State of UK Mr. Divyadeep Chaturvedi, Adv. Mr. Manisha Bhandari, Adv. for Applicant in M.A. No. 305/2017 & 306/2017
6.	Original Application No. 694/2016	India Sugar Mills Associations & Anr. Vs. Union of India & Anr.	Mr. Sridhar Potaraju, Adv. for Applicant Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB
FOR HEARING			
7.	Original Application No. 275/2016	Ashish Dixit Vs. State of Uttar Pradesh & Ors.	Mr. Manish Raghav & Mr. Nikhil Singh, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 4 to 6 Mr. Mukesh Verma, Adv. for R-2 Mr. Abhishek Choudhary, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-7 Mr. B. V. Niren, Adv. for CGSC Mr. Mukul Singh, Adv. for R-9
8.	Original Application No. 490/2016	Society for Protection of Environment and Biodiversity (SPEnBIO) Vs. Union of India & Ors.	Ms. Antima A Bazaz, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Abhishek Yadav, Adv. for State of UP Mr. Raman Yadav, Adv. for GDA Mr. Rohit Raj CSachan, Adv. Ms. Reena Singh, AAG
9.	Original Application No. 360/2015	National Green Tribunal Bar Association Vs. Virender Singh (State of Gujarat)	Mr. Rahul Choudhary, Adv. for Applicant Mr. C. D. Singh, AAG with Mr. Sandeepan Pathak, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Dhruv Pal, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Krishna Kumar Singh, Adv. Mr. Anand Verma, Adv.
10.	Original Application No. 32/2017 (Earlier O.A. No.361/2015)	National Green Tribunal Bar Association Vs. Khorbakra	Mr. Rahul Choudhary, Adv. for Applicant Mr. C. D. Singh, Adv.
11.	Original Application No. 34/2017 (Earlier O.A. No.361/2015)	National Green Tribunal Bar Association Vs. Pradeep Kumar Sinha	Mr. Rahul Choudhary, Adv. for Applicant Mr. C. D. Singh, Adv.
12.	Original Application No. 43/2017 (Earlier O.A. No.361/2015)	National Green Tribunal Bar Association Vs. Vikram	Mr. Rahul Choudhary, Adv. for Applicant Mr. C. D. Singh, Adv.
13.	Original Application No. 44/2017 (Earlier O.A. No.361/2015)	National Green Tribunal Bar Association Vs. Duleshwar Prasad	Mr. Rahul Choudhary, Adv. for Applicant Mr. C. D. Singh, Adv.
14.	Original Application No. 49/2017 (Earlier O.A. No.361/2015)	National Green Tribunal Bar Association Vs. Devsharan Sahu	Mr. Rahul Choudhary, Adv. for Applicant Mr. C. D. Singh, Adv.
15.	Original Application No. 51/2017 (Earlier O.A. No.361/2015)	National Green Tribunal Bar Association Vs. Tikaram Patel	Mr. Rahul Choudhary, Adv. for Applicant Mr. C. D. Singh, Adv.

CASES OF COURT NO. 2			
FOR DIRECTION			
16.	Appeal No. 47/2016 (M.A. No. 833/2016 & M.A. No. 153/2017) (PH)	M/s Rama Hotel (Guest House) Vs. Member Secretary & Ors.	Mr. Ajay Kumar Singh, Adv. for Appellant Mr. Mukesh Verma, Adv. for R-1 Mr. Prateek Dwivedi, Adv. for R-3 Mr. Shubham Bhalla, Adv. For R-5 Mr. B. V. Niren, Adv. for CGWA Mr. Raman Yadav, Adv. Mr. Sanjeev Sahay & Mr. Aditya Sharma, Adv.
AFTER NOTICE			
17.	Original Application No. 129/2017 (M.A. No. 236/2017)	Pawan Kumar Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Shiv Sharma & Mr. Adhirej Singh, Adv.
18.	Original Application No. 158/2017 (M.A. No. 290/2017)	Telu Ram & Anr. Vs. Gram Panchayat, Chirao & Ors.	Mr. Shivnath Kumar, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
19.	Original Application No. 85/2017	Ravi Pareek Vs. Municipal Corporation of Delhi & Ors.	Mr. Shishir Singh, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-3, 5, 6 & 7 Mr. Rajkumar, Adv. for CPCB
FOR HEARING			
20.	Original Application No. 96/2017 (M.A. No. 138/2017 & M.A. No. 357/2017)	SND Public School, Palwal Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3
21.	Execution Application No. 16/2016 (M.A. No. 194/2017) IN O.A. No. 270/2013	K. C. Bhargava & Anr. Vs. Union of India & Ors.	Mr. Prafulla K. Behera, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Anil Panwar, Sr. Adv. with Mr. Anoosha S. Panwar, Adv. for R-2 Mr. Tarunvir S. Khehar, Adv. for R-3 & 5 Mr. A. K. Prasad, Adv. for MoUD Mr. Vishal Prasad, Adv. Mr. Sanjiv Kumar Jha, Adv. for R-6 Mr. Harkesh Meena, Adv. Mr. Sakshi Popli, Adv. for SDMC
22.	Appeal No. 29/2016 (M.A. No. 543/2016 & M.A. No. 328/2017)	Diwan Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Rahul Pratap, Adv. for R-1 Mr. Narender Pal Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC for R-2 Mr. B. V. Niren, Adv. for R-3 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for R-5 Ms. Avish Ahlawat, Adv.
23.	Original Application No. 112/2016	Ashwini Kumar Vs. Union of India & Ors.	Mr. Sumeer Sodhi, Adv. & Mr. Ashwini Kumar, Applicant in person Mr. B. V. Niren, Adv. for R-1 & 3 Mr. Krishna Kumar Singh, Adv. for R-2 Mr. Amit Mahajan, Adv.
24.	Original Application No. 274/2016	Sanjay Kumar Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Sakshi Popli, Adv. for R-2 Mr. Sanjeev Ralli, Adv. for R-3 Mr. Rajinder Singh, Sub Inspector
25.	Original Application No. 367/2016 (M.A. No. 712/2016)	Bahadur Singh Karki Vs. Union of India & Ors.	Mr. Rajeev Singh Bisht, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Ms. Divya Prakash Pandey, Adv.

			Mr. Vikas Malhotra, Adv. Mr. Rahul Verma, AAG with R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Ajit Sharma, Adv. for R-10 Mr. A. K. Babbar, Adv. for R-11
26.	Original Application No. 690/2016	Anil Varma Vs. Union of India & Ors.	Ms. Sunaina Valecha, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Ms. Divya Prakash Pandey, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5, 7 & 11 to 13 Mr. B. V. Niren, Adv. for CGSC Mr. Om Prakash, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB
27.	Original Application No. 324/2015 (M.A. No. 184/2016 & M.A. No. 467/2016)	Jubair & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1, 3 & 6 Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-5 Mr. Syed Rehan, Adv. for R-4 Mr. Pradeep Misra, Adv. for R-5 Mr. Vishwendra Verma, Adv. for MoEF
28.	Original Application No. 85/2016 (M.A. No. 436/2016)	Irfan Aleem Vs. Meem Agro Foods Pvt. Ltd. & Ors.	Mr. Imran Azeem, Adv. for Applicant Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Syed Rehan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4
CASES OF COURT NO. 1			
CHAMBER MEETING AT 2.30 PM			
29.	Original Application No. 6/2012	Manoj Mishra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF & CC Mr. Rajiv Bansal, Adv. for DDA Mr. Narender Pal Singh, Adv. for DPCC Mr. A. K. Prasad, Adv. for MoWR Mr. Abhishek Yadav, Adv. for R-6 & 7 Mr. Ravi P. Mehrotra, Adv. for R-2, 4&7 Mrs. D. Bharathi Reddy, Adv. Mr. Anil Grover, AAG for State of Haryana Mr. Suryanarayan Singh, Sr. AAG, HP Mr. Kabir S. Bose & Mr. Saakar Sardana, Mr. Rajkumar & Mr. Bhupendra Kumar, Adv. Mr. Sakshi Popli, Adv. for NDMC Mr. Balendu Shekhar, Adv. for EDMC Mr. Avneesh Arputham, Adv. Mr. Vivek Kumar Tondon, Adv. Mr. H. S. Phoolka, Sr. Adv. with Mr. Sumeet Pushkarna, Adv. for DJB Ms. Puja Kalra, Adv. for SDMC Mr. M. K. Sharma, Adv. for DCB Mr. Satyajit Kumar, Adv. for DSIIDC Mr. I. K. Kapila, Adv. Mr. Pradeep Misra, Adv. Mr. B. V. Niren, Adv.
30.	M.A No. 199/2015, M.A No. 238/2015, M.A No. 344/2015, M.A No. 512/2015, M.A No. 513/2015, M.A. No. 692/2015,	Manoj Kumar Misra & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. S. Venkatesh, Adv. Mr. Vikas Malhotra, Adv. for R – 1 Ms. Pinky Anand, ASG along with

	M.A. No. 310/2016 & M.A. No. 508/2016 in Original Application No. 300/2013		Mr. Balendu Shekhar, Adv. Mr. Kabeer Srivastava, Adv. Mr. Ajay Pratap Singh Sehgal, Adv. Mr. Rakesh U. Upadhyay, Adv. Mr. Manali Singhal, Adv. Mr. Aagney Sail, Adv.
31.	M.A. No. 630/2015, M.A. No. 641/2015 M.A. No. 646/2015, M.A. No. 725/2015, M.A. No. 836/2015, M.A. No. 753/2016, M.A. No. 1014/2016, M.A. No. 1016/2016, in Original Application No. 06/2012	Manoj Mishra Vs Union of India & Ors.	Mr. Rajiv Bansal, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. Prabal Banghi, Adv. for DJB Ms. Alpana Poddar, Adv. for CPCB Mr. Ishwer Singh, Adv. Mr. Abhishek Kumar Adv. Ms. Anisha Upadhyay, Adv. for DTDC Mr. Jayesh Gaurav, Adv. for JSPCB Mr. Rudreshwar Singh, Adv. for BSPCB Dr. Vijendra Mahndiyar, Adv. Mr. Krishna Kumar Singh, Adv.

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